

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 719 of 2020

IN THE MATTER OF:

Ranjeet Singh **...Appellant**

Versus

M/s. Karan Motors Pvt. Ltd. **...Respondent**

Company Appeal (AT) (Insolvency) No. 721 of 2020

IN THE MATTER OF:

Shally Sati **...Appellant**

Versus

M/s. Karan Motors Pvt. Ltd. **...Respondent**

Company Appeal (AT) (Insolvency) No. 722 of 2020

IN THE MATTER OF:

Deepa Sati **...Appellant**

Versus

M/s. Karan Motors Pvt. Ltd. **...Respondent**

Company Appeal (AT) (Insolvency) No. 723 of 2020

IN THE MATTER OF:

Hansa Dutt Sati **...Appellant**

Versus

M/s. Karan Motors Pvt. Ltd. **...Respondent**

Company Appeal (AT) (Insolvency) No. 728 of 2020

IN THE MATTER OF:

Asha Devi **...Appellant**

Versus

M/s. Karan Motors Pvt. Ltd. **...Respondent**

Present:

For Appellant : **Mr. Shrey Vardhan Rateria and Mr. Rahul Kumar,
Advocates**

For Respondent : **Mr. Chandra Shekhar Gupta and Mr. Anand Shukla,
Advocates**

ORDER
(Through Virtual Mode)

19.11.2020 Pleadings have been completed and written submissions have also been filed.

List all the matters 'for hearing' on **8th January, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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